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കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ജനുവരി 26 26th January 2021 1196 മകരം 13 13th Makaram 1196 1942 മാഘം 6 6th Magha 1942	നമ്പർ } No. } 4
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PART III

Notifications by Heads of Departments
Commissionerate of Land Revenue

തിരുത്തൽ പരസ്യം

നമ്പർ ജി1-8791/2020.

2020 ഡിസംബർ 23.

10-11-2020-ലെ കേരള ഗസറ്റ് നമ്പർ 44-ൽ (വാല്യം IX, പാർട്ട്-III) കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ 8006 പേജ് നമ്പറിൽ ക്രമനമ്പർ (13) ആയി പ്രസിദ്ധപ്പെടുത്തിയ ജി1-8791/2020 നമ്പർ പരസ്യത്തിൽ ക്രമനമ്പർ 5 'പുഷ്പവതി വണ്ണാലത്ത്' എന്നതിന് പകരം 'പുഷ്പവല്ലി വണ്ണാലത്ത്' എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്കാഫീസ്,
പയ്യന്നൂർ.

(ഒപ്പ്)
തഹസീൽദാർ.

s/o Abdul Rahiman BMA, Zainabas, Bangarakunnu, Nellikunnu, Kasargod P.O. who expired on 17-7-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Bangarakunnu Abdul Rahiman, s/o B. M. Abdul Rahiman BMA, Zainabas, Bangarakunnu, Nellikunnu, Kasaragod P.O. and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

KASARAGOD DISTRICT

Kasaragod Taluk

NOTICES

(1)

Ref. No. C2-12289/2020.

8th October 2020.

Notice is hereby given to all to whom it may concern that Abdulla, N. A. s/o (L) Abdul Khader, Near Bharath Shopping Complex, Nullippady residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Ahammed Afsal, A. s/o Abdulla, N. A., Nullippady House, Near Bharath Shopping Complex, Nullippady, Kasaragod Village, Kasaragod Taluk who expired on 18-2-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ahammed Afsal, A. s/o Abdulla, N. A., Nullippady House, Near Bharath Shopping Complex, Nullippady, Kasaragod Village, Kasaragode Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Abdulla, N. A.	Fathter	70
2	Sainabi	Mother	62

(2)

Ref. C1-11862/2020.

24th September 2020.

Notice is hereby given to all to whom it may concern that Maimoona Mahin, w/o (L) Bangarakunnu Abdul Rahiman, Mahin, BMA, Zainabas, Bengarakunnu, Nellikunnu, Kasaragod (P.O.), Kasaragod, Village, has filed an application for legal heirship certificate in respect of the legal heirs of Bangarakunnu Abdul Rahiman,

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Maimoona Mahin	Wife	57
2	Saleena Banu Faiz	Daughter	38
3	Aysha Shumaisa	„	30
4	B. A. Aharaf	Brother	61
5	Mahmood Bangara Abdul Rahiman	„	64
6	Nasiabi Mohammed Kunhi	Sister	59
7	Shahina Abbas	„	47

(3)

Ref. No. C1-11601/2020.

24th October 2020.

Notice is hereby given to all to whom it may concern that Thankamani, K. M., w/o (L) Narayan, U., Ammalu Nivas, Parakkila Madhur residing at Madhur Village has filed an application for legal heirship certificate in respect of the legal heirs of Narayanan, U, Ammalu Nivas, Parakkila, Madhur P.O., Kasaragod who expired on 18-6-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan, U, Ammalu Nivas, Parakkila, Madhur P.O., Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Thankamani, K. M.	Wife	53
2	Sharanya, U. N.	Daughter	29
3	Sajith, K. M.	Son	26
4	Nayana, K. M.	Daughter	22

(4)

Ref. No. C1-11209/2020. 24th September 2020.

Notice is hereby given to all to whom it may concern that Prasana Kumar, C., s/o Balakrishnan, C., Adukkam (H), Mullaria P.O., Kasaragod (D), residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Karthyayani, Adukkam House, Karadka, Mulleria, P.O., Kasaragod who expired on 21-9-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Karthyayani, Adukkam House, Mulleria P.O., Kasaragod (D) and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Balakrishnan, C.	Husband	74
2	Prasana Kumar, C.	Son	44
3	Pramod, C.	„	41
4	Prasanth, C.	„	40

(5)

Ref. No. C1-11308/2020. 24th September 2020.

Notice is hereby given to all to whom it may concern that Muraleedharan, s/o Sreedharan, Near Girls Hostel, Anangoor, Kasaragod P.O., residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Narayani, w/o. (L) Sreedharan, Anangoor, Kappivalappu Colony, Kasaragod Village who expired on 23-8-2004 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayani, w/o. (L) Sreedharan, Anangoor, Kappivalappu Colony, Kasaragod Village and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Muraleedharan, N.	Son	48
2	Sujatha, K.	Daughter	46
3	Subhashini, K.	„	45

(6)

Ref. No. C1-11212/2020. 24th September 2020.

Notice is hereby given to all to whom it may concern that Thamban Nair, s/o (L) Kunhambu Nair, Barkol (H), Karadka P.O., residing at Adhur Village has filed an application for legal heirship certificate in respect of the legal heirs of Karthyayani Amma w/o (L) Kunhambu Nair, Barkol (H), Karadka P.O., Kasaragod (D) who expired on 25-5-2020 and that it has been reported to this office that the person named in the scheduled below are the legal heirs of the said late Karthyayani Amma, w/o (L) Kunhambu Nair, Barkol (H), Karadka P.O., Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Thamban Nair	Son	59

(7)

Ref. No. C1-11226/2020. 24th September 2020.

Notice is hereby given to all to whom it may concern that Yatheesh Kumar Rai, K. Mulleria House, Mulleria P.O., Kasaragod (D) residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Bhavani Rai K., w/o. (L) Thyampanna Rai, Gowri Kripa, Mulleria P.O., who expired on 15-6-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Bhavani Rai K., w/o. (L) Thyampanna Rai, Gowri Kripa, Mulleria P.O., Kasaragod (D) and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Lolakshi, K.	Daughter	57
2	Sudheer Kumar Rai, K.	Son	55
3	Yatheesh Kumar Rai, K.	„	53

(8)

Ref. No. C1-11227/2020. 24th September 2020.

Notice is hereby given to all to whom it may concern that Praviraj, s/o Balakrishnan, V., Mundol (H), Mulleria P.O., Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Balakrishnan, V., s/o Raman, Mundol (H), Mulleria P.O., Karadka, Kasaragod who expired on 12-4-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Balakrishnan, V., s/o Raman, Mundol (H), Mulleria P.O., Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Praviraj, B.	Son	39
2	Praseetha Kumari	Daughter	35

(9)

Ref. No. C2-11928/2020. 5th October 2020.

Notice is hereby given to all to whom it may concern that Ahalya Alias Baby w/o Prathap, Mahatma, Kizhur Beach, Chandragiri, Kasaragod residing at Kalanad Village has filed an application for legal heirship certificate in respect of the legal heirs of Girija, R., d/o Raman, Velichapadan, Sree Gopala Sadanam, Kizhur Beach, Chandragiri, Kalanad Village, Kasaragod Taluk who expired on 6-3-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Girija, R., d/o (L) Raman Velichapadan, Sree Gopala Sadanam, Kizhur Beach, Chandragiri, Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	G. Padmanabhan	Son	58
2	Ahalya Alias Baby	Daughter	52
3	Ragini	„	46
4	Priyanka	„	40

(10)

Ref. No. C2-11929/2020. 5th October 2020.

Notice is hereby given to all to whom it may concern that Aboobakar Siraj s/o. (L) C. Aboobacker, R/A Azhas Villa, Chemnad (P.O.), Kasaragod residing at Kalanad Village has filed an application for legal heirship certificate in respect of the legal heirs of C. Aboobacker, s/o. (L) Mohammed, Azhas Villa, Chirakkal (P.O.), Chemnad, Kalanad Village, Kasaragod Taluk who expired on 11-12-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C. Aboobacker, s/o. (L) Mohammed, Azhas Villa, Chirakkal (P.O.), Chemnad, Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sulaika	Wife	70
2	Aboobakar Siraj	Son	59
3	Haseena Saifuddeen	Daughter	58
4	Abhi Cherangai	„	51

(11)

Ref. No. C2-7160/2020. 16th September 2020.

Notice is hereby given to all to whom it may concern that Rukkiyabi w/o. (L) Abdulla, P.A., F.R. Manzil, Thalagara Kadavath, Thalagara (P.O.) residing at Thalagara Village has filed an application for legal heirship certificate in respect of the legal heirs of Abdulla, P.A., s/o. (L) Abdul Rahiman, F.R. Manzil, Thalagara Kadavath, Thalagara Village, Kasaragod Taluk who expired on 4-3-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdulla, P.A., s/o. (L) Abdul Rahiman, F.R. Manzil, Thalagara Kadavath, Thalagara Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Rukkiyabi	Wife	63
2	Muhammad Ashraf, P. A.	Son	43
3	Aboobacker Siddeeq, K.A.	„	38
4	Rumseena, K.A.	Daughter	33

(12)

Ref. No. C2-9594/2020.

17th September 2020.

Notice is hereby given to all to whom it may concern that Jobi Jacob w/o. (L) Vijy Thomas, Eyapatu House, Udayagiri, Vidyanagar, Kasaragod residing at Kudlu Village has filed an application for legal heirship certificate in respect of the legal heirs of Vijy Thomas s/o. C.T. Thomas, Eyapatu House, Udayagiri, Vidyanagar, Kudlu Village, Kasargod Taluk who expired on 5-5-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Vijy Thomas s/o. C.T. Thomas, Eyapatu House, Udayagiri, Vidyanagar, Kudlu Village, Kasargod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Jobi Jacob	Wife	46
2	Ron Thomas Vijy	Son	17
3	Ann Riya Vijy	Daughter	12

(13)

Ref. C2-10165/2020.

17th September 2020.

Notice is hereby given to all whom it may concern that Sunil Kumar, T. s/o (L) Appakunhi, T., Thottathil Kandam, Kundamkuzhi, Bedadka, Kasaragod residing at Bedadka Village has filed an application for legal heirship certificate in respect of the legal heirs of Santha w/o (L) Appakunhi, T., Thottathil Kandam, Kundamkuzhi P. O., Bedadka Village, Kasaragod Taluk who expired on 12-11-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Santha w/o (L) Appakunhi, T., Thottathil Kandam, Kundamkuzhi P. O., Bedadka Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Nalini	Daughter	40
2	Kamalakshan, T.	Son	39
3	Sunil Kumar, T.	„	36
4	Akhilesh	Grand Son (s/o deceased daughter Shobha)	20
5	Anusree	Grand Daughter (d/o deceased daughter Shobha)	18

(14)

Ref. C2-10193/2020.

17th September 2020.

Notice is hereby given to all whom it may concern that Gangadhara, C. H. s/o (L) Kandankunhi, Chedikana House, Ullody P. O., Kasaragod residing at Bela Village has filed an application for legal heirship certificate in respect of the legal heirs of Vellachi w/o (L) Kandankunhi, Chedikana House, Cherladka, Ullody P. O., Bela Village, Kasaragod Taluk who expired on 5-1-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Vellachi w/o (L) Kandankunhi, Chedikana House, Cherladka, Ullody P. O., Bela Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	P. Raghavan	Son	74
2	Gangadhara, C. H.	„	61
3	Rajani, C. H.	Grand Daughter (d/o deceased Son Sadanandan, C. H.)	34
4	Sajani, C. H.	„	31
5	Sandeep, C. H.	Grand Son (S/o deceased Son Sadanandan)	24

(15)

Ref. C1-11664/2020.

22nd September 2020.

Notice is hereby given to all whom it may concern that Nasif, A. M. s/o Hussain Kunhi, A. M., Mugli (H) residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Hussain Kunhi, A. M., s/o (L) VPM Abdulla, Mugli (H), Adhur P. O., who expired on 20-3-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Hussain Kunhi, A. M., s/o (L) VPM Abdulla, Mugli (H), Adhur P. O., Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Fathimath Umeera, H.	Daughter	35
2	Khadeejath Zahira, A. M.	„	32
3	Muhammed Nasif, A. M.	Son	31
4	Noufal, A. M.	„	28
5	Nadhira, A. M.	Daughter	26
6	Navaf, A. M.	Son	23
7	Zubaida, K.	Second Wife	36
8	Mohammed Noushad	Son	21
9	Fathimath Nasriya, A. M.	Daughter	16
10	Najad, A. M.	Son	11
11	Nihad, M.	„	12

(16)

Ref. C1-11463/2020.

18th September 2020.

Notice is hereby given to all whom it may concern that Usha, K. w/o (L) Udaya, JP Nagar, Anangoor, Kasaragod P. O. residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Udaya, JP Nagar, Anangoor, Kasaragod P. O. who expired on 28-12-2013 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Udaya, JP Nagar, Anangoor, Kasaragod P. O. and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Usha, K.	Wife	48
2	Akshaya, K.	Son	28
3	Akshatha, K.	Daughter	25

(17)

Ref. C2-10440/2020.

18th September 2020.

Notice is hereby given to all whom it may concern that Indira w/o (L) Shanthappa Alva, Marathila House, P. O. Movvar, Kasaragod residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Shanthappa Alva s/o (L) Kinhabanna Alva, Marathila House, Movvar P. O., Kumbadaje Village, Kasaragod Taluk who expired on 19-2-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Shanthappa Alva s/o (L) Kinhabanna Alva, Marathila House, Movvar P. O., Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Indira	Wife	54
2	Sanath Kumar Alva, M.	Son	27

(18)

Ref. C2-348/2020.

18th September 2020.

Notice is hereby given to all whom it may concern that Thamban, C. s/o (L) Narayanan Nair, Parakkunnu, Kuttikol P. O., Kasaragod residing at Kuttikol Village has filed an application for legal heirship certificate in respect of the legal heirs of Narayanan Nair s/o (L) Kelu Nair, Parakkunnu House, Kuttikol P. O., Kuttikol Village, Kasaragod Taluk who expired on 1-12-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan Nair s/o (L) Kelu Nair, Parakkunnu House, Kuttikol P. O., Kuttikol Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Radha, C.	Daughter	55
2	Krishnan Nair, C.	Son	54
3	Sarojini, C.	Daughter	51
4	Soumya, C.	Grand Daughter (d/o deceased daughter Shobha)	29
5	Sajeesh, C.	Grand Son (s/o deceased daughter Shobha)	28

(19)

Ref. C2-1061/2020.

18th September 2020.

Notice is hereby given to all whom it may concern that Ayishabi d/o (L) Mariyamma, Sabrukaje House, Nettanige, Kasaragod residing at Nettanige Village has filed an application for legal heirship certificate in respect of the legal heirs of Mariyamma w/o (L) Abdulla, Sabrukaje House, Nettanige P. O., Nettanige Village, Kasargod Taluk who expired on 4-9-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mariyamma w/o (L) Abdulla, Sabrukaje House, Nettanige P. O., Nettanige Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Ayishabi	Daughter	47
2	Soopi	Brother	75

(20)

Ref. C2-10518/2020.

18th September 2020.

Notice is hereby given to all whom it may concern that Suma Bhat w/o (L) Sathya Narayana Bhat, T., Sreenidhi, Thamburan Valappil, Achery, Kasaragod residing at Kalanad Village has filed an application for legal heirship certificate in respect of the legal heirs of Sathya Narayana Bhat, T. s/o (L) Gopalakrishna Bhat, Sreenidhi, Thamburan Valappil, Achery, Kalanad Village, Kasaragod Taluk who expired on 1-1-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sathya Narayana Bhat, T. s/o (L) Gopalakrishna Bhat, Sreenidhi, Thamburan Valappil, Achery, Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Lakshmi Amma	Mother	93
2	Suma Bhat	Wife	41
3	Nikhil Krishna	Son	20
4	Akhil Krishna	„	18
5	Mithul Bharadwaj	„	10

(21)

Ref. C2-11739/2020.

22nd September 2020.

Notice is hereby given to all whom it may concern that Abdul Rahiman s/o (L) Mohammed, K K Narampady House, P. O. Yethadka, Kasargod residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Mohammed s/o (L) Kunhali, K K Narampady House, Yethadka P. O., Kumbadaje Village, Kasaragod Taluk who expired on 18-7-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mohammed s/o (L) Kunhali, K K Narampady House, Yethadka P. O., Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beepathumma	Wife	71
2	Abdul Rahiman	Son	54

(22)

Ref. C1-11733/2020.

22nd September 2020.

Notice is hereby given to all whom it may concern that Shantha Kumari, G. w/o (L) Sreedharan, C. H., Mandalippara, Bendichal, P. O. Thekkil, Kasaragod residing at Thekkil Village has filed an application for legal heirship certificate in respect of the legal heirs of Sreedharan, C. H. s/o (L) Cheriappu, Mandalippara, Bendichal, P. O. Thekkil, Thekkil Village, Kasaragod Taluk who expired on 8-10-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sreedharan, C. H. s/o (L) Cheriappu, Mandalippara, Bendichal, P. O. Thekkil, Thekkil Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Shantha Kumari, G.	Wife	37
2	Sreya, S.	Daughter	15
3	Shredha	„	13
4	Sreyas, S.	Son	7

(23)

Ref. C2-11731/2020.

22nd September 2020.

Notice is hereby given to all whom it may concern that Sarojini, P. V. w/o (L) P. V. Gopala Krishnan, Shreyas, Aninha, Perumbala, Kasaragod residing at Thekkil Village has filed an application for legal heirship certificate in respect of the legal heirs of P. V. Gopalakrishnan, s/o (L) P. V. Ambunhi, Shreyas, Aninha, Perumbala P. O., Thekkil Village, Kasaragod Taluk who expired on 22-3-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P. V. Gopalakrishnan s/o (L) P. V. Ambunhi, Shreyas, Aninha, Perumbala P. O., Thekkil Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sarojini, P. V.	Wife	67
2	Preetha, P. V.	Daughter	38
3	Praseetha, P. V.	„	36
4	Prajitha, P. V.	„	35

(24)

Ref. C2-11672/2020.

22nd September 2020.

Notice is hereby given to all whom it may concern that Sudhir Raj, M. K. s/o (L) M. Madhavan Nambiar, Kodoth House, Kundamkuzhi P. O., Kasaragod residing at Bedadka Village has filed an application for legal heirship certificate in respect of the legal heirs of M. Madhavan Nambiar s/o (L) Kunhambu Nair, P., Kodoth House, Kundamkuzhi P. O., Bedadka Village, Kasaragod Taluk who expired on 14-7-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M. Madhavan Nambiar s/o (L) Kunhambu Nair, P., Kodoth House, Kundamkuzhi P. O., Bedadka Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sreedevi Amma, M. K.	Wife	72
2	Sudhir Raj, M. K.	Son	52
3	Santhosh Kumar, M. K.	„	48
4	Sarija, M. K.	Daughter	47

(25)

Ref. C2-11057/2020.

23rd September 2020.

Notice is hereby given to all whom it may concern that Govinda Raj s/o (L) A. R. Vishnu Bhat, Mescom Quarters, KHB Colony Bajal, Mangalore has filed an application for legal heirship certificate in respect of the legal heirs of A. R. Vishnu Bhat s/o (L) Rama Bhat, 13/8, Vrindavan House, Bovikanam, Muliya P. O., Muliya Village, Kasaragod Taluk who expired on 10-11-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A. R. Vishnu Bhat s/o (L) Rama Bhat, 13/8, Vrindavan House, Bovikanam, Muliya P. O., Muliya Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Seetha Rathna	Daughter	49
2	Kumaraswamy, A. V.	Son	45
3	Govindaraj, A. V.	„	39

(26)

Ref. C2-11061/2020.

23rd September 2020.

Notice is hereby given to all whom it may concern that Mohammad, K. K. s/o (L) Hassainar, Noonja House, Nettanige P. O., Kasaragod residing at Nettanige Village has filed an application for legal heirship certificate in respect of the legal heirs of Hassainar s/o (L) Andunhi, Noonja House, Nettanige P. O., Nettanige Village, Kasaragod Taluk who expired on 13-7-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Hassainar s/o (L) Andunhi, Noonja House, Nettanige P. O., Nettanige Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Mohammad, K. K.	Son	53
2	Abdul Rahiman	„	47
3	Khadeeja	Daughter	37

(27)

Ref. C2-11734/2020.

23rd September 2020.

Notice is hereby given to all whom it may concern that Ahammed Mashooq, K. M. s/o (L) Muhammed, Ferry Road, Pulikunnu, Kasaragod residing at Thalagara Village has filed an application for legal heirship certificate in respect of the legal heirs of Muhammed s/o (L) Moideen Kunhi, Ferry Road, Pulikunnu, Thalagara Village, Kasaragod Taluk who expired on 29-3-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Muhammed s/o (L) Moideen Kunhi, Ferry Road, Pulikunnu, Thalagara Village, Kasargod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Nabeesa	Wife	69
2	Abdul Razak, K. M.	Son	54
3	Abdul Latheef, K. M.	„	53
4	Beefathima	Daughter	50
5	Maimoona	„	50
6	Aisha	„	47
7	Moideen Kunhi, K. M.	Son	45
8	Khadeeja Haneefa	Daughter	42
9	Abdul Azeez, K. M.	Son	40
10	Sajida, K. M.	Daughter	39
11	Hashim, K. M.	Son	36
12	Tharis, K. M.	„	34
13	Sahina, K. M.	Daughter	32
14	Sadiq, K. M.	Son	29
15	Ahammed Mashooq, K. M.	„	27

(28)

Ref. C2-11736/2020.

23rd September 2020.

Notice is hereby given to all whom it may concern that Ambika, B. w/o Krishna Bandary, Belinje, Shanthimoole House, Yethadka P. O., Kasargod residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Yamuna d/o (L) Beeranna Shetty, Shanthimoole House, Yethadka P. O., Kumbadaje Village, Kasargod Taluk who expired on 24-9-2017 and that it has been reported to this office that the persons named in the scheduled below are

the legal heirs of the said late Yamuna d/o (L) Beeranna Shetty, Shanthimoole House, Yethadka P. O., Kumbadaje Village, Kasargod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Umavathi	Daughter	63
2	Ganesha Shetty	Son	58
3	Ambika, B.	Daughter	49
4	Shyamala	„	42

(29)

Ref. C2-11749/2020.

23rd September 2020.

Notice is hereby given to all whom it may concern that Asmabi w/o (L) C. H. Abdulla Kunhi, Chotravalappil House, Kettumgal, Bovikanam, Muliya P. O., Kasargod residing at Muliya Village has filed an application for legal heirship certificate in respect of the legal heirs of C. H. Abdulla Kunhi s/o (L) C. H. Mohammed Kunhi, Chotravalappil House, Kettumgal, Bovikanam, Muliya P. O., Muliya Village, Kasargod Taluk who expired on 29-5-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C. H. Abdulla Kunhi s/o (L) C. H. Mohammed Kunhi, Chotravalappil House, Kettumgal, Bovikanam, Muliya P. O., Muliya Village, Kasargod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Asmabi	Wife	53
2	Khadeejath Asreena Shajuddeen	Daughter	31
3	Fathima, B.	Sister	63
4	C. H. Hassainar	Brother	54
5	C. H. Hussainar	„	54
6	C. H. Rukiya	Sister	50
7	C. H. Nafeesa	„	47
8	Abdul Raof, C. H.	Brother	46

(30)		SCHEDULE																															
Ref. C2-10882/2020.	23rd September 2020.	Sl. No.	Name of the legal heirs	Relationship with the deceased	Age																												
<p>Notice is hereby given to all whom it may concern that Sanjeeva, G. s/o (L) Chennoji, Mayyala House, Kasargod residing at Delampady Village has filed an application for legal heirship certificate in respect of the legal heirs of Devaki w/o (L) Chennoji, Golithadka, Mayyala Delampady P. O., Delampady Village, Kasargod Taluk who expired on 23-11-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Devaki w/o (L) Chennoji, Golithadka, Mayyala Delampady P. O., Delampady Village, Kasargod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.</p>		1	Kalavathi	Daughter	73																												
		2	Sarala Gopalan	"	66																												
		3	K. T. Ganesha	Son	60																												
		4	Jayalakshmi, K. T.	Grand Daughter (d/o deceased daughter K. T. Vedavathi)	66																												
		5	K. T. Chithralekha	"	64																												
		6	Usha Ramakrishnan	"	62																												
		7	Latha Gopinath	"	61																												
		8	Rekha, K. T.	Grand Daughter (d/o deceased son Siva Dasa)	54																												
		9	Sheela	"	52																												
		10	Shelvi, K. T.	"	50																												
		<p>SCHEDULE</p> <table border="1"> <thead> <tr> <th>Sl. No.</th> <th>Name of the legal heirs</th> <th>Relationship with the deceased</th> <th>Age</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Sanjeeva, G.</td> <td>Son</td> <td>40</td> </tr> <tr> <td>2</td> <td>Janardhana, G.</td> <td>"</td> <td>38</td> </tr> <tr> <td>3</td> <td>Chandrakala</td> <td>Daughter</td> <td>35</td> </tr> <tr> <td>4</td> <td>Kavitha Kumari, G.</td> <td>"</td> <td>34</td> </tr> <tr> <td>5</td> <td>Vasanth, G.</td> <td>Son</td> <td>31</td> </tr> <tr> <td>6</td> <td>Mamatha, G.</td> <td>Daughter</td> <td>28</td> </tr> </tbody> </table>		Sl. No.	Name of the legal heirs	Relationship with the deceased	Age	1	Sanjeeva, G.	Son	40	2	Janardhana, G.	"	38	3	Chandrakala	Daughter	35	4	Kavitha Kumari, G.	"	34	5	Vasanth, G.	Son	31	6	Mamatha, G.	Daughter	28	11	Bhaskaran, K.T.
Sl. No.	Name of the legal heirs			Relationship with the deceased	Age																												
1	Sanjeeva, G.			Son	40																												
2	Janardhana, G.			"	38																												
3	Chandrakala			Daughter	35																												
4	Kavitha Kumari, G.			"	34																												
5	Vasanth, G.			Son	31																												
6	Mamatha, G.			Daughter	28																												
12	Hemalatha, K. T.			Grand Daughter (d/o deceased daughter Pushpavathi, K. T.)	52																												
13	K. T. Ravichandra			Grand Son (s/o deceased daughter Pushpavathi, K. T.)	52																												
14	Kasaragod Thayale Veedu Vinobha			"	51																												
15	Sandeep Kumar, A.	Grand Son (s/o deceased son K. T. Purushotham)	40																														
16	Siddarth Arikadi	"	36																														
17	V. K. Rajesh	Grand Son (s/o deceased daughter K. T. Premavathi)	49																														
18	Bindu, V. K.	Grand daughter (d/o deceased daughter K. T. Premavathi)	46																														
19	Sindhu Balakrishnan	"	41																														
20	Varun Kumar, K. J.	Grand Son (s/o deceased son Jayaram, K. T.)	36																														
21	Aswathi, K. J.	Grand daughter (d/o deceased son Jayaram, K. T.)	33																														
22	Akhila, K. J.	"	30																														
23	Rajesh, K. T.	Grand Son (s/o deceased son Jayaram, K. T.)	28																														

Ref. C2-14843/2020. 23rd November 2020.

Notice is hereby given to all whom it may concern that K. T. Ganesha s/o (L) K. T. Laxmi, Swamy Katta Compound, Beach Road, Nellikunnu P. O., Kasargod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of K. T. Laxmi d/o (L) K. P. Chirikandan Mestry, Swamy Katta Compound, Nellikunnu, Kasaragod Village, Kasargod Taluk who expired on 12-5-1998 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K. T. Laxmi d/o (L) K. P. Chirikandan Mestry, Swamy Katta Compound, Nellikunnu, Kasaragod Village, Kasargod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(32)

(2)

Ref. C1-10886/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Santhi, K. w/o Ravindran, Choorithodu House, Bandadka P. O., Kasragod (D) residing at Bandaka Village has filed an application for legal heirship certificate in respect of the legal heirs of Ravindran Nair, K., Choorithodu House, Choorithodu, Bandadka P. O., Kasragod (D), Pin-671 541, who expired on 12-6-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ravindran Nair, K., Choorithodu House, Choorithodu, Bandadka P. O., Kasragod (D), Pin-671 541, and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kamalakshi, K.	Mother	84
2	Santhi, K.	Wife	50
3	Harikrishnan, A.	Son	22
4	Haripriya, A.	Daughter	20

Taluk Office,
Kasaragod.

(Sd.)
Tahsildar.

Hosdurg Taluk

പരസ്യം

(1)

റഫ്. ബി4-11244/2020.

2020 ഒക്ടോബർ 22.

ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ ക്ലായിക്കോട് വില്ലേജിൽ മനത്തടം തിമിരി ദേശത്ത് ചന്ദ്രലേഖ, ടി. w/o വിനോദ് കുമാർ, കെ. എന്നവർ മരിച്ചുപോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതയുടെ ഭർത്താവ് വിനോദ് കുമാർ എന്നയാൾ സമർപ്പിച്ച അപേക്ഷയിന്മേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൻ 20-1-2020-ാം തീയതി മരിച്ചുപോയെന്നും പരേതയുടെ അവകാശികളായി താഴെ പറയുന്ന 3 പേരാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	വിനോദ് കുമാർ, കെ.	ഭർത്താവ്	49
2	വിസ്മയ വിനോദ്	മകൾ	18
3	അനന്യ വിനോദ്	,,	16

മേൽപ്പറഞ്ഞവരാണ് പരേതയുടെ അവകാശികൾ എന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുണ്ടെങ്കിൽ ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം രേഖാമൂലം ഹോസ്ദുർഗ്ഗ് തഹസീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

റഫ്. ബി4-17450/2020.

2020 ഡിസംബർ 11.

ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ പള്ളിക്കര വില്ലേജിൽ കീക്കാൻ പുച്ചക്കാട് ദേശത്ത് കുണ്ടുവളപ്പിൽ ഹൗസ് രവികുമാർ, വി. s/o (ലേറ്റ്) കുഞ്ഞിരാമൻ എന്നയാൾ മരിച്ചു പോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ ഭാര്യ സീന, പി., പള്ളിക്കര എന്നവർ സമർപ്പിച്ച അപേക്ഷയിന്മേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൻ 15-11-2020-ാം തീയതി മരിച്ചുപോയെന്നും പരേതന്റെ അവകാശികളായി താഴെ പറയുന്ന 3 പേരാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
1	സീന, പി.	ഭാര്യ	40
2	റൊനീത്, പി.	മകൻ	4
3	കല്ല്യാണിയമ്മ	മാതാവ്	85

മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികൾ എന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുണ്ടെങ്കിൽ ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം രേഖാമൂലം ഹോസ്ദുർഗ്ഗ് തഹസീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(3)

റഫ്. ബി4-6854/2020.

2020 ഒക്ടോബർ 27.

ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ ചെറുവത്തൂർ വില്ലേജിൽ കൊവ്വൽ ദേശത്ത് കൊഴുമ്മൽ വീട്ടിൽ ശശി s/o (ലേറ്റ്) കൊടക്കൽ കൃഷ്ണൻ നായർ എന്നയാൾ മരിച്ചു പോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ ഭാര്യ തങ്കമണി എന്നവർ സമർപ്പിച്ച അപേക്ഷയിന്മേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൻ 3-2-2003-ാം തീയതി മരിച്ചുപോയെന്നും പരേതന്റെ അവകാശികളായി താഴെ പറയുന്ന 4 പേരാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
1	തങ്കമണി കരിച്ചേരി	ഭാര്യ	47
2	നീതു കരിച്ചേരി	മകൾ	24
3	അജിത്ത് കുമാർ കരിച്ചേരി	മകൻ	20
4	മീനാക്ഷി അമ്മ, പി. കെ.	മാതാവ്	78

മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികൾ എന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുണ്ടെങ്കിൽ ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം രേഖാമൂലം ഹോസ്ദുർഗ്ഗ് തഹസീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.